NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 415 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: M/s Dream Land Retailor Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Puneet Singh Bindra, Advocate

For the Respondent:

Ms. Vaishnavi Rao, Advocate

ORDER

Ld. Counsel for the Respondent prays for some time to file the reply.

Let the same be filed with advance copy to the opposite side before the next date of hearing.

To come up 14th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)